- (b) if so, the reasons therefor; and
- (c) whether the Government proposes to take any action to help the IT sector?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHTN PILOT): (a) and (b) As per National Association of Software and Services Companies (NASSCOM), though IT Companies' income has increased during the first quarter of the present fiscal, the margins have slowed down. The margins have declined primarily due to increasing wage cost, currency movement and pricing pressures, which are market driven.

(c) The Indian IT industry avails several incentives under the Software Technology Parks (STP) scheme. Besides, software is also exempted from basic customs duty. Furthermore, several items for the IT sector are covered under the ITA Agreement, and hence exempted from customs duty. Section 10AA of the Income Tax Act provides for a deduction from the total income of hundred percent of profits and gains derived by a unit located in a Special Economic Zone (SEZ) from the export of articles or things or from services for the first 5 consecutive assessment years, of fifty percent for further 5 assessment years and thereafter, of fifty percent of the ploughed back export profit for next 5 years.

## Loss from allotment of excess spectrum

3317. SHRI M.V. MYSURA REDDY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether CAG Report has estimated a potential loss of Rs. 36993 crores on account of allotment of scarce 150 MHz spectrum beyond contracted quantity absolutely free to some GSM companies like Bharti, Idea, Vodafone, etc.;
  - (b) if so, details of excess spectrum allotted to these companies, date-wise and area-wise;
  - (c) officials responsible for allotting these freebies;
  - (d) whether intent of such allotment was to create monopolistic status for these companies;
  - (e) action taken against officials responsible for such allotments;
- (f) whether any penalty has been imposed on these operators based on CAG reports and other complaints;

- (g) if so, details thereof; and
- (h) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) CAG in its Report No. 19 of 2010-11 under para 4.10 Value of spectrum allocated beyond the contracted quantity stated the following:

"9 operators (Aircel, Bharti, BPL (Mumbai), BSNL, Idea, MTNL, Reliance, Spice and Vodafone) were allotted spectrum beyond the upper limit laid down in the UASL agreement.

The Technical Committee appointed by Hon'ble MoC & IT for 'Allocation of Access (GSM/CDMA) spectrum and pricing' recommended in May 2009, that the additional spectrum assigned beyond 6.2+6.2 MHz in an service area should attract an upfront charge equivalent to the 3G auction price from the date of assignment.

Subsequently, TRAI also recommended in May, 2010 for charging the additional spectrum held by operators beyond the licensed quantity which is under consideration of the Government. In the event of these recommendations being accepted, the additional flow of revenue to the Government would come to 36,993 crore."

- (b) The details of spectrum allotted beyond 6.2 MHz, service area-wise, date-wise is given as Statement (See below).
- (c) Additional spectrum is allotted to the GSM operators as per the criteria/orders/guidelines in force at the time of such allotments. These criteria have been formulated and appropriately reviewed periodically, taking into account TRAI recommendations and development of technological features, etc.
  - (d) No Sir.
  - (e) Does not arise in view of (c) and (d) above.
  - (f) No Sir.
  - (g) Does not arise in view of (f) above.
  - (h) Does not arise in view of (c) above.

Statement

Details of spectrum allotted beyond 6.2 MHz to the GSM operators (As on 31.07.2011)

SI. No.	Service Area	Operators	Date of	Allotment	Allotment in	Total
			allocation of	in 900MHz	1800MHz	Allotment in
			spectrum	band in MHz	band in MHz	MHz
1	2	3	4	5	6	7
1		Bharti	17.07.2002	1.8		
			17.07.2003		2.0	
		Total		1.8	2.0	3.8
		Vodafone	17.07.2002	1.8		
			15.10.2003		2.0	
	Delhi	Total		1.8	2.0	3.8
		MTNL	06.12.2005		1.8	
			30.03.2007		4.4	
		Total		0.0	6.2	6.2
		IDEA	06.12.2005		1.8	
		Total			1.8	1.8

2	Mumbai	Vodafone	17.07.2002	1.8		
			15.10.2003		2.0	
		Total		1.8	2.0	3.8
		Bharti	21.04.2004		1.8	
			20.01.2006		1.2	
		Total			3.0	3.0
		MTNL	06.05.2005		1.8	
			30.03.2007		4.4	
		Total		0.0	6.2	6.2
		BPL	13.01.2003	1.8		
			06.09.2004			2.0
		Total		1.8	2.0	3.8
3	Kolkata	Bharti	22.01.2005		1.8	
		Total		0.0	1.8	1.8
		BSNL	10.05.2007		3.8	
		Total		0.0	3.8	3.8
		Vodafone	30.06.2004	1.6		
			12.07.2006		2.0	
		Total		1.6	2.0	3.6

1	2	3	4	5	6	7
4	Maharashtra	Bharti	14.11.2008		1.0	
			09.03.2009		1.0	
		Total			2.0	2.0
		Idea	31.12.2003	1.6		
			01.04.2005		2.0	
		Total		1.6	2.0	3.6
		BSNL	27.10.2004		1.8	
			12.03.2007		2.0	
		Total		0.0	3.8	3.8
5	Gujarat	Vodafone	31.12.2003	1.6		
			13.05.2005		2.0	
		Total		1.6	2.0	3.6
		BSNL	16.05.2005		1.2	
		Total			1.2	1.2
6	A.P.	Bharti	09.02.2004	1.6		
			27.05.2008		1.4	
			09.03.2009		0.8	
		Total		1.6	2.2	3.8

		BSNL	20.09.2004		1.8	
			12.03.2007		2.0	
		Total		0.0	3.8	3.8
		IDEA	20.09.2004		1.8	
		Total		0.0	1.8	1.8
7	Karnataka	Bharti	31.12.2003	1.6		
			03.12.2004		2.0	
			24.09.2008		0.2	
		Total		1.6	2.2	3.8
		Vodafone	22.01.2005		1.8	
		Total			1.8	1.8
		BSNL	05.11.2004		1.8	
			05.04.2007		2.0	
		Total		0.0	3.8	3.8
8	Chennai	Aircel Ltd.	20.01.2006		1.8	
			15.11.2006		0.6	
		Total		0.0	2.4	2.4

2	3	4	5	6	7
	Bharti	20.01.2006		1.8	
		15.11.2006		0.6	
	Total		0.0	2.4	2.4
	BSNL	20.03.2006		1.8	
	Total		0.0	1.8	1.8
	Vodafone	01.06.2006		1.8	
	Total			1.8	1.8
Tamilnadu	Vodafone	30.07.2008		1.0	
	Total		0.0	1.0	1.0
	Aircel Ltd.	09.01.2004	1.6		
		03.12.2004		2.0	
	Total		1.6	2.0	3.6
	BSNL	20.09.2004		1.8	
	Total		0.0	1.8	1.8
Tamilnadu (incl. of Chennai)	Bharti	30.07.2008		0.6	0.6
	BSNL	12.03.2007		2.0	2.0

9	Kerala	BSNL	20.09.2004		1.8	
			12.03.2007		2.0	
		Total		0.0	3 <b>.</b> 8	3.8
		Idea	28.10.2004		1.8	
		Total		0.0	1.8	1.8
10	Punjab	Bharti	09.01.2004	1.6		
		Total		1.6		1.6
		Spice	09.01.2004	1.6		
		Total		1.6		1.6
11	Haryana	BSNL	12.07.2007		3.8	
		Total			3 <b>.</b> 8	3.8
12	U.P. (West)	Idea	28.01.2006		1.8	
		Total			1.8	1.8
		BSNL	28.01.2006		1.8	
			12.03.2007		2.0	
		Total		0.0	3.8	3.8

1	2	3	4	5	6	7
13	U.P.(E)	Bharti	21.01.2009		1.0	
		Total		0.0	1.0	1.0
		Vodafone	28.01.2006		1.8	
			21.01.2009		0.2	
		Total		0.0	2.0	2.0
		BSNL	28.01.2006		1.8	
			12.03.2007		2.0	
		Total		0.0	3.8	3.8
14	Rajasthan	BSNL	08.06.2006		1.8	
		Total			1.8	1.8
		Bharti	23.12.2008		2.0	
		Total		0.0	2.0	2.0
15	M.P.	Bharti	08.01.2007		1.8	
		Total			1.8	1.8
		BSNL	10.05.2007		3.8	
		Total		0.0	3.8	3.8
		IDEA	02.11.2006		1.8	
		Total		0.0	1.8	1.8

16	West Bengal	BSNL	12.03.2007		1.8	
		Total			1.8	1.8
17	H.P.	BSNL	12.07.2007		3.8	
		Total			3.8	3.8
18	Bihar	Bharti	09.06.2006		1.8	
			03.10.2008		0.2	
			30.11.2008		1.0	
		Total		0.0	3.0	3.0
		Reliance	23.10.2006		1.8	
		Total		0.0	1.8	1.8
		BSNL	24.08.2006		1.8	
			05.04.2007		2.0	
		Total		0.0	3.8	3.8

1	2	3	4	5	6	7
19	Orissa	BSNL	10.05.2007		3.8	
		Total			3.8	3.8
		Bharti	16.09.2006		1.8	
		Total		0.0	1.8	1.8
20	Assam	BSNL	24.05.2007		3.8	
		Total			3.8	3.8
21	ΝE	BSNL	10.05.2007		3.8	
		Total			3.8	3.8
22	J <b>&amp;</b> K	BSNL	16.06.2006	1.8		
		Total		1.8		1.8